NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 33/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name	of the Company	Rabindra Nath Ghosh &	OrsVersus-Jaytarama Cold	Storage Pvt.Ltd & Ors
Under Section		397/398		
SI. No.	Represent	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. 2.	PATITA P KULDIP RATUR	MACUCK, Delu DAS, Adv	, Adv JR-A	2911/20
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ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 and 23 are present.

Heard the arguments of the Ld. Counsel for the respondent nos. 1 and 23. Arguments could not be concluded.

List on 01/12/2017 for remaining arguments.

8d

(Jinan K.R.) Member (J) sd

(V.P.Singh) Member (J)